

# **NATIONAL LOK ADALAT**

9<sup>th</sup> day of March, 2019

**BENCH NO. – II**  
**COURT ROOM NO. 33**  
**CENTENARY BUILDING, HIGH COURT, CALCUTTA**

**The Hon'ble Justice Indrajit Chatterjee**  
**Sri Partha Sarathi Bhattacharjee, Learned Advocate**

<b>SL. NO.</b>	<b>CASE NO.</b>	<b>NAME OF THE PARTIES</b>
1.	WP 18487(w)/08	Ramsevak Das Vs. CESC Ltd. & Ors.
2.	WP 4389(w)/06	Akbal Ansari Vs. CESC Ltd. & Ors.
3.	WP 11821(w)/06	Bimal Das Vs. CESC Ltd. & Ors.
4.	WP 11283(w)/06	Md. Alamgeer Vs. CESC Ltd. & Ors.
5.	WP 14605(w)/06	Paresh Chandra Saha @ Paresh Nath Saha Vs. CESC Ltd. & Ors.
6.	WP11319(w)/06	Md. Salam Vs. CESC Ltd. & Ors.
7.	WP 12746(w)/06	Sunil Kr. Banerjee Vs. CESC Ltd. & Ors.
8.	WP 906(w)/06	Tapas Kr. Pal Vs. State of West Bengal
9.	WP 5681(w)/09	Pradip Kumar Gupta Vs. CESC Ltd. & Ors.
10.	WP21788(w)/04	WBSEB & Anr. Vs. BESCO Ltd.
11.	WP22263(w)/04	EASTERN MANU. FACTORY LTD. VS. WBSEB
12.	WP 26457(W)/06	MC INDUSTRIES Ltd. & Anr. Vs. WBSEB
13.	WP8697(W)/08	DOLPHIN PLASTICS VS. UNION OF INDIA & ORS.
14.	WP26541(W)/08	NABA GOPAL ROY VS. THE CESC LTD, 7 ORS.
15.	WP32019(W)/08	ARUN KUMAR JAISWAL VS. GOVT. OF WEST BENGAL & ORS.
16.	WP 11736(W)/17	CYGNET INDUSTRIES LTD. VS. THE OMBUDSMAN & ANR.
17.	WP33044(W)/13	SHREE MAHALAXMI CORPORATION PV. LTD. VS. WBSEDCL & ORS.
18.	WP 6445(W)/17	M/S. FABULOUS COMMERCIAL PVT. LTD. VS. WBSEDCL & ORS.
19.	WP4880(W)/16	BISWANATH SHAW & ANR. VS. THE CESC LTD. & ORS.
20.	WP 15323(W)/11	DUNLOP INDIA LIMITED & ANR. VS. WBSEDCL & ORS.
21.	WP1126(w)/10	Arshad Ali Vs. CESC Ltd. & Ors.
22.	WP 1124(w)/10	Hasmat Ali Vs. CESC Ltd. & Ors.
23.	WP 426(w)/10	Sardar Begum Vs. CESC Ltd. & Ors.
24.	WP 24403(w)/08	Kazi Nurul Huda Vs. CESC Ltd. Victoria House & Ors.
25.	WP 25418(w)/08	Abdul Rahaman Vs. CESC Ltd. & Ors.
26.	WP 221(W)/06	KALI SHANKAR VS. CESC
27.	WP 11813(W)/10	MD. MAJID VS. CESC LTD. & ORS.
28.	WP 5033(W)/10	RITA SHAW VS. CESC LTD. & ORS.
29.	WP23528(W)/10	DEBENDRANATH PATRA & ORS. VS. UNION OF INDIA & ORS.
30.	WP 1182(W)/07	PRADIP KUMAR GUPTA VS. CESC LTD.
31.	WP 19792(W)/06	MUNNA HASIM VS. CESC LTD. & ORS.
32.	WP 21505(W)/06	FATMA KHATOON VS. CESC LTD. & ORS.
33.	WP 23549(W)/06	MD. IBRAR AHMED WARSII VS. CESC LTD. & ORS.
34.	WP 21893 (W)/06	JANAB JUBER ALAM VS. CESC LTD.
35.	WP 21894(W)/06	MD. SHARIF ESQ VS. CESC LTD.

36.	WP 21880(W)/06	AKRAM HOSSAIN VS. CESC LTD.
37.	FMA 73/12	Uma Saha & Ors. Vs. The Oriental Insurance Co. Ltd. & Anr.
38.	FMA 1401/18	Sipra Maiti & Ors. Vs. Oriental Insurance Co. Ltd. & Anr.
39.	FMA 1886/18	The Oriental Insurance Co. Ltd. Vs. Vaibhav Gandhi @ Vqaibhav Dinesh Chandra Gandhi & Ors.
40.	FMA 628/06 FMA 629/06	United India Insurance Co. Ltd. Vs. Smt. Subhoneeta Mukherjee & Anr.
41.	FMA 142/13	United India Insurance Co. Ltd. Vs. Gouri Shankar Das & Ors.
42.	FMA 1443/07	New India Assurance Co. Ltd. Vs. Atin Chakraborty
43.	FMA 1318/12	Oriental Insurance Co. Ltd. Vs. Rupa Patra @ Rupa Patra ( Ghosh ) & Ors.
44.	FMA 703/11	ICICI Lombard General Insurance Co. Ltd. Vs. Soma Mondal & Ors.
45.	FMAT 203/11	Gouranga Biswas & Anr. Vs. United India Insurance Co. Ltd.
46.	FMAT 533/13	Minku Majumder Vs. United India Insurance Co. Ltd.
47.	FMAT 1197/16	Rina Mitra & Anr. Vs. Shriram General Insurance Co. Ltd.
48.	FMAT 1393/12	Saraswati Das Vs. ICICI Lombard General Insurance Co. Ltd.
49.	FMAT 1022/13	Arati Dhara Va. The Oriental Insurance Co. Ltd.
50.	FMAT 984/13	Sk. Nurjahan Bibi & Ors. Vs. The Oriental Insurance Co. Ltd.
51.	FMAT 1021/13	Ratna Ghosh & Ors. Vs. The Oriental Insurance Co. Ltd.
52.	FMA 3197/15	Somashree Manna & Ors. Vs The United India Insurance Co. Ltd. & Anr.